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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1128/(MAH)/2017

CORAM:

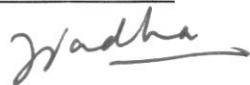


Present: SHRI M.K. SHRAWAT  
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: Alefiya S Khorakiwala & Anr.  
V/s.  
Wodehouse Capital Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME   | DESIGNATION | SIGNATURE  |
|--------|--|-------------|--|
| 1.     | Nikil Vardhan , Advocate<br>i/b Kanga & Co<br>for Respondent                         |             |   |
| 2.     | Nunay Dave, Counsel<br>Farzana Datar, Advocate<br>i/b Mulla & Mulla<br>for Applicant |             | <br> |

Date taken by Consent  
of both parties 



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**COMMON ORDER**

**C.P. No. 1126/I&BC/NCLT/MB/MAH/2017**

**C.P. No. 1127/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **13.12.2017**.

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**24.11.2017.**

aah

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**